## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.420/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company Ors.		-Versus-Diamond City South Resident Association &	
Under Section	241/242	Tabella sylven en sylven en en en	
	esignation of Authorized entative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. J-PATN	AIN, PCS.	Det tien	be As
1996 - 1996 - 1996 1497 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996 - 1996			30/11/201
2. Rit Rectoboato mitm		Respondent-	Akul
9thik	Chitta Kunly Adv.	1,9,10, 11	30/19/
	Nov.	Respondent	
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3. Mr. Ro Mr. Le	thanks Sanon Adip Mulli de Abhijit Sanlle Adv	fee n	Abhijit Long
4. Niladi 1 Soumying	Saverjee Adr yoti Wardy Adr	Respondents Nos. 317	Ni ladai Banca

## ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 3, 4, 7, 8, 9, 10, 11, 12 and 13 are present.

Ld. Counsel for the petitioner has filed rejoinder in the Court today. Pleadings are complete. Both the parties are directed to file written submissions within 30 days from today with a copy in advance to the opposite party(ies).

List on 02/02/2017 for arguments.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)